

issue a stamp in commemoration of the liberation of Goa; and

(b) if so, the details thereof?

The Minister of Transport and Communications (Dr. P. Subbarayan): (a) Yes, Sir.

(b) Details are being worked out.

Integral Coach Factory Perambur

137. Shri D. C. Sharma: Will the Minister of Railways be pleased to state:

(a) the latest position with regard to the proposal to build rail cars and other varieties of passenger coaches in the Integral Coach Factory, Perambur; and

(b) the reasons for delay in finalising the proposal?

The Deputy Minister for Railways (Shri Shah Nawaz Khan): (a) A developmental order for 31 Broad Gauge and 33 Metre Gauge Diesel Rail Cars was placed on the Integral Coach Factory, Perambur in March 1961. The preparation of designs and specifications for these rail-cars is in hand and it is expected that their manufacture will be taken up towards the end of 1964-65. The manufacture of other new types of Passenger Coaches will be taken up during the earlier period.

Besides Broad Gauge Third Class Coaches, the Factory has built Broad Gauge Third Class Sleeper Coaches and Third Luggage and Brake-vans (TLRs). They are currently building Broad Gauge First Class coaches.

The building of Board Gauge composite First and Third class coaches and Broad Gauge Electric Multiple Unit Coaches has been programmed to commence from April 1962 and November 1962 respectively.

The construction of Metre Gauge Passenger Coaches (Third Class, Third class sleeper and First class coaches) has been programmed to be taken up early in 1963-64.

(b) There has been no delay in finalising the proposal.

C.H.S. Scheme

138. Shri D. C. Sharma: Will the Minister of Health be pleased to state:

(a) whether Government propose to extend the Contributory Health Service Scheme to Amritsar and Ludhiana;

(b) if so what will be the recurring expenditure to be incurred on the expansion Scheme; and

(c) what is the number of beneficiaries at these places?

The Minister for Health (Shri Karmarkar): (a) No.

(b) and (c). Do not arise.

Road Board

139. Shri D. C. Sharma: Will the Minister of Transport and Communications be pleased to refer to the reply given to Unstarred Question No. 1114 on the 4th December, 1961, and state:

(a) the progress since made in the consideration of the proposal to set up a Road Board at the Centre; and

(b) the details thereof?

The Minister of State in the Ministry of Transport and Communications (Shri Raj Bahadur): (a) and (b). The proposal to set up a Road Board at the Centre involves an issue of policy and raises some legal and administrative problems which require careful examination. The matter is under the active consideration of Government but a decision is expected to take some time.

Indus Water Treaty

140. Shri D. C. Sharma: Will the Minister of Irrigation and Power be pleased to refer to the reply given to Starred Question No. 376 on the 11th August, 1961 and state the latest position on the working of Indus Water Treaty, 1960?

The Minister of Irrigation and Power (Hafiz Mohd. Ibrahim): Since then, three more meetings of the